

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

**Subject: Posting of the Judicial Officers placed at the disposal of
Hon'ble the Chief Justice.**

ORDER

No: 997

Dated: 25.10.2019

Hon'ble the Chief Justice has been pleased to order further adjustments of the Judicial Officers, whose services have been placed at the disposal of her Lordship in terms of High Court Order No. 722/GS dated 30.09.2019, in the following manner:-

S. No.	Name of the Officer	Place of Posting
1.	Sh. Shahzad Azeem, District Judge.	Registrar (Inspection) with additional charge of Registrar (Computers).
2.	Sh. M.K Sharma, District Judge.	Member Secretary, Jammu and Kashmir State Legal Services Authority.

(Sanjay Dhar)
Registrar General

No: 20088-109/RS

Dated: 25.10.2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information
6. Concerned Officer _____.
7. Chief Accounts Officer, High Court of Jammu and Kashmir.
.....for information and n/a.
8. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
9. CPC, e-Courts, High Court of Jammu and Kashmir for uploading the same on the High Court Website.

Registrar General